

Wednesday,
6th June, 1883

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

LAWS AND REGULATIONS

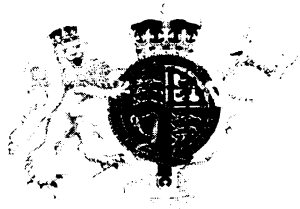
Vol. XXII

Jan.-Dec., 1883

ABSTRACT OF THE PROCEEDINGS
OF
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA
ASSEMBLED FOR THE PURPOSE OF MAKING
LAWS AND REGULATIONS

1883

VOLUME XXII



PUBLISHED BY AUTHORITY OF THE GOVERNOR GENERAL .

CALCUTTA

**Gazettes & Debates Section
Parliament Library Building
Room No. FB-025
Block 'G'**

**PRINTED BY THE SUPERINTENDENT OF GOVERNMENT PRINTING INDIA
1884**

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Government House, Simla, on Wednesday, the 6th June, 1883.

P R E S E N T :

His Excellency the Viceroy and Governor General of India, K.G., G.M.S.I., G.M.I.E., *presiding*.

His Excellency the Commander-in-Chief, G.C.B., C.I.E.

Major the Hon'ble E. Baring, R.A., C.S.I., C.I.E.

Lieutenant-General the Hon'ble T. F. Wilson, C.B., C.I.E.

The Hon'ble C. P. Ilbert, C.I.E.

The Hon'ble Sir S. C. Bayley, K.C.S.I., C.I.E.

The Hon'ble T. C. Hope, C.S.I., C.I.E.

The Hon'ble W. W. Hunter, LL.D., C.I.E.

The Hon'ble J. W. Quinton.

The Hon'ble D. G. Barkley.

PANJÁB LOCAL SELF-GOVERNMENT BILL.

The Hon'ble Mr. BARKLEY moved that the Bill to make better provision for Local Self-Government in the Panjab be referred to a Select Committee consisting of Major the Hon'ble E. Baring, the Hon'ble Mr. Ilbert, the Hon'ble Sir S. C. Bayley, the Hon'ble Mr. Hunter, the Hon'ble Mr. Quinton and the Mover.

The Motion was put and agreed to.

CENTRAL PROVINCES TENANCY BILL.

The Hon'ble MR. ILBERT presented the fourth Report of the Select Committee on the Bill to consolidate and amend the law relating to Agricultural Tenancies in the Central Provinces.

The Council adjourned to Wednesday, the 20th June, 1883.

D. FITZPATRICK,

SIMLA ;
The 6th June, 1883. }

Secretary to the Government of India,

Legislative Department.